

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-6
New IA-4975/2020 New IA-4976/2020 New IA-5017/2020
in
IB-2976(ND)/2019

IN THE MATTER OF:

Nuvision (Delhi) Pvt. Ltd

Vs.

FLPL Logistics Pvt. Ltd.

....FINANCIAL CREDITOR

....RESPONDENT

SECTION

U/s 7 IBC code 2016

Order delivered on 23.11.2020

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/FC :


For the Respondent/CD :

For the Intervener :

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 09.12.2020.


(Madhu Narula)
Court Officer

Jyoti